

**GOVERNMENT OF INDIA
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION**

**LOK SABHA
UNSTARRED QUESTION NO- 731
TO BE ANSWERED ON 26.06.2019**

MPLADS FUNDS FOR REHABILITATION PROGRAMME

731. SHRI KAPIL MORESHWAR PATIL:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) the details of works / activities that are permissible to get funds under Member of Parliament Local Area Development Scheme(MPLADS);

(b) whether the Government has amended the guidelines recently to get funds under the scheme;

(c) if so, the details thereof;

(d) whether the Government proposes to allocate funds from Member of Parliament Local Area Development Scheme under the rehabilitation programme regarding burnt houses/ damaged houses; and

(e) if so, the details thereof ?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING (RAO INDERJIT SINGH)

(a) (b) and (c) The objective of the MPLAD scheme is to enable Members of Parliament to recommend works of developmental nature with emphasis on the creation of durable community assets based on

the locally felt needs to be taken up in their Constituencies. A list of sectors which are permissible to get funds under Member of Parliament Local Area Development Scheme is provided in the 'Guidelines on Member of Parliament Local Area Development Scheme (MPLADS)' and is placed at Annexure.

In addition, certain special items of works and works of non durable nature are also permitted under the 'Guidelines on MPLADS', such as convergence with, MGNREGA, Khelo India and for welfare of differently abled persons, Purchase of Computers, Ambulances/Herse Vans, Books for Schools, Colleges and Public Libraries, New Borings in place of Hand Pumps, Railway Halt Station, Shelters for imparting training for skill development etc.

(d) and (e) The 'Guidelines on MPLADS' provides for utilizing the funds in the areas affected by the Natural and Man-made calamities for rehabilitation work as may be recommended by Members of Parliament.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 731

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(This is sector wise type of illustrative works under MPLADS and is subject to the provisions in the Guidelines. This is not to be treated as an exhaustive list, nor a shelf of projects/master list of eligible items under MPLADS.)

- I. Drinking water facility**
- II. Education**
- III. Electricity facility**
- IV. Health and family welfare**
- V. Irrigation facilities**
- VI. Non- conventional energy sources**
- VII. Other public facilities**
- VIII. Railways, Roads, Pathways and Bridges**
- IX. Sanitation and Public Health**
- X. Sports**
- XI. Works relating to Animal Husbandry, Dairy and Fisheries**
- XII. Works relating to Agriculture**
- XIII. Works relating to Cluster Development for Handloom Weavers**
- XIV. Works relating to urban development**
